# GOVERNMENT OF INDIA MINISTRY OFLAW & JUSTICE RAJYA SABHA

# **QUESTION NO21.12.2009**

#### ANSWERED ON

## WITHDRAWAL OF CRIMINAL CASES AGAINST M.F. HUSSAIN

3474 Dr. Bharatkumar Raut

Will the Minister of COALCOALLAW & JUSTICE be pleased to state :-

- (a) whether Government is contemplating to withdraw criminal cases against artist M.F. Hussain;
- (b) the details of charges pending against him; and
- (c) what is the reason for this action?

## **ANSWER**

MINISTER OF LAW AND JUSTICE

(Dr. M. VEERAPPA MOILY)

(a) to (c): Information is being collected and will be laid on the Table of the House.